		iling under eleves (a) of out regulation	(2) of regulation 12	the IPPI (Incohing and	Peoplution Process	for Corporate Darra	na) Regulations 00	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	12	6229033178	12	6156320235	40.02	0	72712943	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	13	8776588794	13	8724552109	56.71	0	52036685	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	2959	437491765	2752	248523514	1.62	0	188968251	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	176798769	2	10385899	0.07	0	3434728	162978142	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	292	762516976	271	241059719	1.57	0	521457257	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	4	3875590	4	3875590	0.03	0	0	0	<u>Annexure 9</u>
Total		3284	16386305072	3054	15384717066	100.00	0	838609864	162978142	